

MEGHALAYA LEGISLATIVE ASSEMBLY

RE-ASSEMBLED BUDGET SESSION

(BULLETIN)

WEDNESDAY, THE 9TH JUNE, 2010.

The House met at 11. A.M. with the Hon'ble Speaker in the Chair, and transacted business till 1:45 P.M. The day was allotted for transaction of Government Business.

1. Questions:

Starred Questions No.102 to No.107 were disposed off till 12 P.M. On Starred Question No.102, Supplementary Questions were raised by Shri Ardent M. Basaiawmoit, MLA, and Shri Omillo K. Sangma, MLA. On Starred Question No.103, Supplementary Questions were raised by Shri Nihim D. Shira, MLA, Shri T. D. Shira, MLA, Shri Marcuse N. Marak, MLA and Shri Conrad K. Sangma Leader of Opposition. On Starred Question No.104, Supplementary Questions were raised by Shri Manas Chaudhuri, MLA, Shri James K. Sangma, MLA, and Shri Paul Lyngdoh, MLA. On Starred Question No.105, Supplementary Questions were raised by Shri T. D. Shira, MLA, and Shri Conrad K. Sangma, Leader of Opposition. On Starred Question No. 106, Supplementary Questions were raised by Shri James K. Sangma, MLA, and Shri Conrad K. Sangma, Leader of Opposition. On Starred Question No.107, Supplementary Question was raised by Shri Nihim D. Shira, MLA.

Before taking up Item No.2, Shri Conrad K. Sangma, Leader of Opposition interrupted and requested the Chief Minister to give a statement on his recent discussion with the Assam Chief Minister on the boundary dispute.

Dr. Mukul Sangma, Chief Minister, said that he will make a suo motto statement on 10.6.10.

2. Voting on Demand for Grants:

The House passed Grant No.23, 24, 25.

On Demand No.26, Cut Motion was submitted by Shri E.C. Bamon, MLA

Shri E.C. Bamon, MLA stressed the need for more seats for students from Meghalaya in medical colleges outside the State. He also said that the Government should set up two medical colleges and a nursing college in the State. He also suggested for joint cadre for Doctors in the North East.

Shri H. S. Lyngdoh, MLA, also said that the Civil Hospital in Shillong does not have medicines in the Hospital, and many patients passed away as no medicine was available in the Hospital.

Shri Rowell Lyngdoh, Deputy Chief Minister, said the points raised by the Hon'ble Members have been noted and will be looked into. He said there is proposal for having two medical colleges in the State, but as regards having a joint cadre for Doctors, he said that is doubtful that this will be possible. He said that there is no lack of medicine in Civil Hospital it may perhaps be that only some medicines prescribed by the Doctors were not available in the Hospital.

The House passed Grant No.27 as the mover of the Cut Motion, Shri James K. Sangma, MLA withdrew the Cut Motion. Shri James K. Sangma, MLA, said that he was withdrawing the Cut Motion as a mark of protest against the ambiguous reply given by the Chief Minister on 8.6.10 on the matter relating to setting up a mini Secretariat in Tura and holding of Winter Session in Tura.

Shri Pynshngainlang Syiem, MLA interrupted and said that the mover of the Cut Motion is not adhering to the Rules of Procedure and Conduct of Business by raising this issue which is not related with the cut motion moved by the Hon'ble Member on this particular Demand for Grants.

The Hon'ble Speaker intervened and said that we should confine to the subject matter related only on the particular Demand for Grants.

The House passed Grant No.28, 29, 30, 31.

The House passed Grant No. 32, as the mover, Shri James K. Sangma; MLA said that he was withdrawing as a mark of protest.

The House passed Grant No.33, 34, 35, 36 and 37.

4. **ADJOURNMENT:**

Since there was no more Business to be transacted, the House was adjourned till 11 a.m. on Thursday, the 10th June, 2010.

W.M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.
